

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2144  
ANSWERED ON:27.08.2007  
BONDED LABOURERS  
Thummar Shri Virjibhai

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the names of the States where bonded labourers are still present alongwith the number of bonded labourers;
- (b) whether these States are not complying with the directives of the National Human Rights Commission; and
- (c) if so, the efforts made by the Union Government in this regard and the outcome thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): As a result of concerted efforts made by the Government, the incidence of bonded labour reported from States is declining. The incidence of Bonded Labour which were reported as 6000 in 1997-98 has declined to 197 in 2006-07, 104 of these were reported in Uttar Pradesh and 93 in West Bengal.

(b)&(c): The National Human Rights Commission is monitoring/reviewing the implementation of Bonded Labour System (Abolition) Act, 1976 and directions of the Commission in various States/UTs of the country through Special Rapporteur. NHRC has informed that though there are delays on occasions, as per previous trends, the State Governments submit their response to the Commission.